

country recently demanded rise in the price of controlled varieties of cloth;

(b) if so, whether government have examined the demand of the textile industry; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/

विदेश व्यापार उप मंत्री (SHR A. C.

GEORGE): (a) Yes, Sir.

(b) and (c) The question regarding revision of the prices of controlled cloth has been referred to the Bureau of Industrial Costs and Prices and their recommendations are awaited.

INDIA'S INDUSTRIAL JOINT VENTURES ABROAD

1120. SHRI CHITTA BASU: Will the Minister of FOREIGN TRADE/

विदेश व्यापार मंत्री be pleased to state:

(a) the number of industrial joint ventures abroad which have so far been approved by Government;

(b) the terms and conditions of collaboration;

(c) the result so far yielded; and

(d) whether Government propose to approve new ventures?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/

विदेश व्यापार मंत्री (SHRI A. C. GEORGE): (a) The Government

have so far approved 121 proposals for setting up industrial joint ventures abroad;

(b) A statement showing the general guidelines for setting up industrial joint ventures abroad is enclosed;

(c) Out of 121 proposals approved, 27 units have "gone into production, 61 are under various stages of implementation and 33 have been abandoned due to one reasons or the other; and

(d) Yes, Sir.

भारत में लाटिरियां

1121. श्री जगदम्बी प्रसाद यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि क्या सरकार देश में लाटिरियां जारी रखने के प्रश्न पर पुनर्विचार करने का इरादा रखती है ?

†[LOTTERY SYSTEM IN INDIA

1121. SHRI J. P. YADAV: Will the Minister of HOME AFFAIRS गृह मंत्री be pleased to state whether Government propose to reconsider the question of the continuance of the lottery system in the country?

गृह मंत्रालय में राज्यमंत्री (श्री राम निवास मिर्धा) : जी नहीं श्रीमान् ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय में राज्य मंत्री (SHRI RAM NIWAS MIRDHA): No, Sir.]

1122. [Transferred to 18th June, 1971]

जयपुर सकिल में टेलीफोन कनेक्शनों के लिए प्रार्थना पत्र

1123. श्री जगदीश प्रसाद माथुर : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) जयपुर सकिल में विभिन्न स्थानों से टेलीफोन कनेक्शनों के लिये ऐसी कितनी अर्जियां प्राप्त हुई हैं जो छ महीने से अधिक अवधि से विचाराधीन हैं ;

(ख) क्या जयपुर सकिल में टेलीफोन के कनेक्शन "पहले आने वाले की पहली बारी" के आधार पर ही दिये जाते हैं ; और

(ग) क्या सरकार को उक्त सकिल में नियमों के उल्लंघन के बारे में अभ्यावेदन प्राप्त हुए हैं ?

†[] English translation.